

ORDER SHEET

O.A / MA / BA / CP NO. 530 OF 2006

Applicant/s Smt. N. Chaudhary

Respds. VOJ & Ors.

Sri N. P. Singh

Advocate for Applicant/s Sri S. P. Sharma

Advocate for Respondent/s Sri D. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>15</u>
	<u>15.12.2008</u> HON'BLE MR. JUSTICE A.K. YOG, J.M. HON'BLE MRS. MANJULIKA GAUTAM, A.M. No time left. List on 07.04.09 <u>(MANJULIKA GAUTAM)</u> Member-A <u>(JUSTICE A.K. YOG)</u> Member-J <u>7-4-2009</u> Hon. Mr. A.K. Lax, J.M. Hon. Mr. S.N. Shukla, A.M. None for the applicant even in the revised call. Sri N.P. Singh, counsel for the respondents is present. The O.A. is dismissed in default and for non-prosecution. <u>by</u> A.M. <u>by</u> J.M. <u>10</u>	

16-12-08